

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 221
Appeal-303/252/ND/2023

IN THE MATTER OF:

Asstt. Commissioner of Income Tax Circle 25(1) ... **Applicant/Petitioner**

Versus

RoC Delhi & Ors. (TEI MEDIAS PVT. LTD.) ... **Respondent**

Under Section: 252(1) Comp. Act

Order delivered on 05.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant/ : Sr. Adv. Puneet Rai, Adv. Rishabh Nangia, Adv.
Income Tax Ashvini Kumar, Adv. Nikhil Jain
Department

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

It is already 4:35 pm, the hearing is deferred to 05.07.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)